

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/5142 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
Member, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati the th 25 July, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT2K/2022/4003/22, dtd. 22.07.2022,

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 3 days on 28.07.2022, 29.07.2022 and 30.07.2022 along with station leave permission, from the morning of 28.07.2022 till the evening of 31.07.2022**, as prayed for. Further, the Presiding Officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati and in his absence, the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/5143-44-45/A, dated , 25-07-2022

Copy to:

1. The Presiding Officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rds*